BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CA(CAA) No. 303/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M.

Name	of the Company	Abhashree Advisory Pvt	Ltd.	
Under Section		230-232		
No. Representa		nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

1. PCS MOHAN RAM GOENKAZ PETITIONER CAA

ORDER

Ld. Pr. CA for the petitioner made a request for adjournment. Prayer is allowed.

List on 24/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)